

CA-495/2005

1/5.8.2005 Shri Ved Prakash, Counsel for applicant

Shri A.A.Khan, Standing Counsel for Railway  
Respondents

Heard counsels for both the parties

2. After some arguments the learned counsel for the applicant seeks permission to withdraw the application. The applicant's counsel submits that a representation has been submitted before the Respondents which will be pursued by the applicant. This application stands disposed of as withdrawn.

sks



( P.K.Sinha )  
Vice-Chairman